

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 265 OF 2018 &
IA NO. 1170 OF 2018

Dated: 11th October, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Watsun Infrabuild Pvt. Ltd.

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sumanta Nayak
Mr. Samiron Borkatakay
Ms. Kritika Angirish
Ms. Soumya Parida Rep.

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Ms. Amali for R-2

ORDER

Post this matter on **24.10.2018**, at the request of learned counsel, Mr. Sethu Ramalingam and learned counsel, Mr. S. Vallinayagam, appearing for Respondent Nos. 1 & 2 respectively.

(S.D. Dubey)
Technical Member
vt/kt

(Justice N.K. Patil)
Judicial Member